NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 29.04.2025 (TUESDAY)

CHENNAI BENCH (HYBRID MODE) 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 183/2025 For Condone Delay IA No. 495/2025	IDBI Bank Ltd. Vs K.Easwara Pillai Liquidator - Mathstraman Manufactures And Traders Pvt. Ltd. & Anr. WITH	Mr. Varun Srinivasan	
2.	Comp App (AT) (CH) (Ins) No. 184/2025 For Condone Delay IA No. 496/2025	IDBI Bank Ltd. Vs K.Easwara Pillai Liquidator - Mathstraman Manufactures And Traders Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	
3.	Comp App (AT) (CH) (Ins) No. 08/2025 For Stay IA No. 50/2025 For Exemption IA No. 51/2025	SEW LSY Highways Ltd Vs Punjab National Bank WITH	Ms. Kopal Sharraf	Mr. VV Sivakumar
4.	Comp App (AT) (CH) (Ins) No. 09/2025 For Exemption IA No. 53/2025 For Stay IA No. 54/2025	SEW LSY Highways Ltd. Vs National Asset Reconstruction Company Ltd	Ms. Kopal Sharraf	Mr. VV Sivakumar

By the order of Hon'ble Member (Judicial)

Chennai Bench

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